

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 25th July, 2024

No. LJ (B) 48/2020/148—In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Additional Deputy Commissioners as the Additional District Magistrate within East Khasi Hills District, with immediate effect until further orders -

1. Smti. Manneliza Lakiang, ADC, East Khasi Hills District.
2. Shri. Peter Tremi Passah, ADC, East Khasi Hills District.
3. Shri. Ronnieson Wahlang, ADC, East Khasi Hills District.
4. Smti. Dalikynti Kharshiing, ADC, East Khasi Hills District.

No. LJ(B) 48/2020/148-A - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Assistant Commissioners as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders -

1. Shri. Keith T. Nongsteng, AC, East Khasi Hills District.
2. Shri. Sylvester Phanbuh, AC, East Khasi Hills District.

This is in cancellation to Notification No. LJ(B) 48/2020/146 Dt. 12.07.2024.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/148 -B,
Copy forwarded to:-

Dated Shillong, the 25th July, 2024

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/Vol-I/23/214 Dt. 18.07.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Savannah

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.